Circulation of prohibited generic drugs

3630. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain generic drugs banned by the US Food and Drug Administration are still in circulation/use in the country;
 - (b) if so, the details thereof;
- (c) whether Government proposes to put a ban on the use of such drugs which have severe side-effects and have been banned in foreign countries; and
 - (d) if so, the steps Government proposes to take in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) to (d) Safety issues of drug formulations as and when is reported in the International journals, WHO Newsletters or when a drug formulation is reported to have been banned / withdrawn in some countries like USA, UK are assessed in consultation with the Expert Committee/ Drugs Technical Advisory Board (DTAB), a statutory Board under Drugs and Cosmetics Act. Based on the recommendations of the Expert Committee / DTAB, the Central Government prohibits manufacture, sale and distribution of such drugs in the country.

Certain drugs Sibutramme, Phenylpropanolamine, Cisapride, gatifloxacin, tegaserod and rosiglitazone reported to be restricted / withdrawn in USA have been prohibited for manufacture, distribution and sale in the country during the last one year.

Cases of adulteration of food items in Delhi

†3631. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of complaints received by Government regarding adulteration in food items in Delhi during the last one year;
 - (b) the number of samples of food items taken by Government from Delhi;

[†]Original notice of the question was received in Hindi.